

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1506
ANSWERED ON 09/12/2024**

DELAYS IN PROJECT COMPLETION UNDER AMRUT 1.0 AND AMRUT 2.0

NO. 1506. SHRI MALLIKARJUN KHARGE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the projects under AMRUT 1.0 and AMRUT 2.0, including budget allocations and utilisations, current status of the projects, pendency of projects, etc.;
- (b) the details of the water supply and sewerage/septage management projects including budget allocations and utilisations, current status of the projects, pendency of projects, etc.; and
- (c) the details of the steps being taken by Government to address delays in project completion, including any delays in providing financial or operational support to States?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25 June 2015 in selected 500 cities (485 cities including 15 merged cities) and towns across the country. The Mission focuses on development of basic infrastructure in the sectors of water supply; sewerage and septage management; storm water drainage; green spaces and parks; and non-motorized urban transport.

Under AMRUT, Ministry of Housing and Urban Affairs (MoHUA) has approved State Annual Action Plans (SAAPs) of all the States/Union Territories (UTs) amounting to ₹77,640 crore for the entire Mission period, which includes committed Central Assistance (CA) of ₹35,990 crore. So far, an amount of ₹ 34,869.15 crores has been released for the projects under AMRUT, out of which States/UTs have reported utilization of ₹ 32,202.94 crore. As reported by the States/UTs on AMRUT portal, 5,995 projects worth ₹83,374 crore have been taken up and works worth ₹ 78,404 crore have been physically completed. Details of the project taken up under AMRUT are given in **ANNEXURE-I**. Under AMRUT, 1,390 Water Supply projects worth ₹43,242 crore have been taken up, of which work worth ₹41,134 crore have physically completed. 888 Sewerage and Septage Management sector projects worth ₹34,488 crore have been taken up of which work worth ₹32,022 crore have been physically completed. Details of water supply and sewerage & septage management projects taken up under AMRUT are given in **ANNEXURE-II**.

AMRUT 2.0 scheme has been launched on 01 October, 2021 in all ULBs/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage & septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Rejuvenation of water bodies, development of green spaces and parks, etc are other components of the Mission. The total indicative outlay for AMRUT 2.0 is ₹2,77,000 crore including Central share of ₹76,760 crore for five years.

Under AMRUT 2.0, Central assistance of ₹ 66,750 crore has been allocated for the projects, out of which ₹63,976.77 crore has already been approved to the States/ UTs and an amount of ₹ 11,756.13 crore has been released so far. The States/ UTs have reported utilization of ₹ 6,539.45 crore of central share. Cumulatively, with State's share the total expenditure reported by the States/ UTs is ₹17,089 crore and works worth ₹23,016.30 crore have been physically completed. Details of the project approved under AMRUT 2.0 are placed at **ANNEXURE-III**. Under AMRUT 2.0 so far, 3,596 water supply projects worth ₹1,14,073.65 and 595 Sewerage/Septage management projects worth ₹68,198 crore submitted by the States/ UTs have been approved by MoHUA. Details of these projects under AMRUT 2.0 are placed at **ANNEXURE-IV**.

The projects taken-up under AMRUT and AMRUT 2.0 are large infrastructure projects with long gestation periods. AMRUT 2.0 guidelines have specific provisions for formation of State High Powered Steering Committee (SHPS) headed by the Chief Secretary of the State, to monitor and supervise the implementation of the scheme at the State/ UT level. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the SHPS in monitoring and supervising the scheme at the State level. Further, an Apex Committee constituted under the ambit of Mission guidelines reviews and monitor the Mission periodically. For assessment and monitoring of work done under AMRUT in the States/ UTs, there is a provision of Independent Review and Monitoring Agencies (IRMAs). Funds are released to the States/ UTs upon satisfactory compliance of IRMA reports. Also, in order to fast-track the implementation of AMRUT, the progress is periodically reviewed & monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by Ministry of Housing and Urban Affairs (MoHUA) with the States/ UTs & their ULBs. There is a dedicated AMRUT 2.0 online portal for tracking the progress and monitoring of projects provided by the States/ UTs.

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) to (c) OF UNSTARRED QUESTION NO. 1506 REGARDING “DELAYS IN PROJECT COMPLETION UNDER AMRUT 1.0 AND AMRUT 2.0”, DUE FOR ANSWER IN THE RAJYA SABHA ON 09.12.2024:

STATE/ UNION TERRITORY (UT) WISE PROJECT TAKEN UP UNDER AMRUT

S.No.	State/ UT	No of Project Grounded	Total Project Cost (In ₹ Crore)	No of Projects Completed	Work Physically Completed (In ₹ Crore)
1	ANDAMAN AND NICOBAR ISLANDS	79	10.90	73	10.57
2	ANDHRA PRADESH	226	3333.76	136	2660.74
3	ARUNACHAL PRADESH	11	129.81	10	118.39
4	ASSAM	17	625.71	12	581.56
5	BIHAR	65	2575.72	50	2383.64
6	CHANDIGARH	12	57.41	12	57.41
7	CHHATTISGARH	293	2269.50	284	2260.99
8	DADRA AND NAGAR HAVELI	2	41.45	2	41.45
	DAMAN AND DIU	3	25.98	3	25.98
9	DELHI	26	674.77	20	628.42
10	GOA	15	259.98	12	229.36
11	GUJARAT	451	5165.96	443	5158.01
12	HARYANA	136	2919.99	127	2764.53
13	HIMACHAL PRADESH	75	304.51	70	301.17
14	JAMMU AND KASHMIR	84	527.99	82	516.91
15	JHARKHAND	59	1615.06	42	1256.70
16	KARNATAKA	407	5118.95	391	4904.67
17	KERALA	1111	2538.74	969	2252.78
18	LADAKH	20	72.02	9	33.73
19	LAKSHADWEEP	6	2.42	6	2.42
20	MADHYA PRADESH	216	6765.91	198	6261.74
21	MAHARASHTRA	207	8011.32	174	7451.89
22	MANIPUR	6	211.87	1	202.66
23	MEGHALAYA	15	81.65	13	81.47
24	MIZORAM	15	136.58	14	131.18
25	NAGALAND	27	126.96	21	121.36
26	ODISHA	191	1714.42	191	1714.42
27	PUDUCHERRY	23	64.10	20	62.50
28	PUNJAB	163	2761.02	128	2415.67
29	RAJASTHAN	144	3548.32	122	3467.45
30	SIKKIM	75	37.53	75	37.53
31	TAMIL NADU	445	13339.43	433	12504.52
32	TELANGANA	66	1663.08	66	1663.08
33	TRIPURA	10	160.28	10	160.28
34	UTTAR PRADESH	670	11838.07	599	11404.79
35	UTTARAKHAND	151	592.97	143	583.02
36	WEST BENGAL	473	4050.25	456	3951.26
	Total	5995	83374.39	5417	78404.24

ANNEXURE-II REFERRED TO IN REPLY TO PART (a) to (c) OF UNSTARRED QUESTION NO. 1506 REGARDING “DELAYS IN PROJECT COMPLETION UNDER AMRUT 1.0 AND AMRUT 2.0”, DUE FOR ANSWER IN THE RAJYA SABHA ON 09.12.2024:

STATE/ UT WISE WATER SUPPLY AND SEWERAGE AND SEPTAGE MANAGEMENT PROJECTS TAKEN UP UNDER AMRUT

S.No	State/UT	WATER SUPPLY			SEWERAGE AND SEPTAGE MANAGEMENT		
		No	Project Cost (In ₹ Cr.)	Works Physically Completed (In ₹ Cr.)	No	Project Cost (In ₹ Cr.)	Works Physically Completed (In ₹ Cr.)
1	ANDAMAN AND NICOBAR ISLANDS	68	6.61	6.2836	-	-	-
2	ANDHRA PRADESH	73	2319.77	2053.592	40	590.78	333.7711
3	ARUNACHAL PRADESH	4	33.12	33.12	2	53.5	42.076
4	ASSAM	4	609.73	565.5866	-	-	-
5	BIHAR	37	2306.63	2185.999	-	-	-
6	CHANDIGARH	7	35.87	35.87	2	20.2	20.2
7	CHHATTISGARH	70	1861.86	1853.401	29	374.49	374.49
8	DADRA AND NAGAR HAVELI & DAMAN & DIU	1	41.28	41.28	2	21.96	21.96
9	DELHI	9	245.64	244.26	7	408.79	365.0038
10	GOA	3	96.63	82.1745	3	117.53	101.366
11	GUJARAT	132	1718.92	1715.852	98	2943.89	2941.591
12	HARYANA	40	770.19	717.7996	44	1655.23	1567.65
13	HIMACHAL PRADESH	25	83.3	82.7829	14	99.71	99.71
14	JAMMU AND KASHMIR	2	26	26	15	137.26	135.98
15	JHARKHAND	15	1334.18	1027.244	9	251.5	200.0788
16	KARNATAKA	44	2213.09	2107.716	55	2499.92	2401.294
17	KERALA	217	1558.54	1391.034	152	381.87	312.5812
18	LADAKH	9	32.15	20.6288	2	4.96	4.9296
19	LAKSHADWEEP	3	2.34	2.34	-	-	-
20	MADHYA PRADESH	32	2280.8	2267.048	29	3880.56	3417.209
21	MAHARASHTRA	42	4444.1	4246.268	36	3294.03	2932.436
22	MANIPUR	3	207.37	199.0752	-	-	-
23	MEGHALAYA	5	22.7	22.5248	2	57.13	57.13
24	MIZORAM	3	51.68	51.68	2	10.06	4.66
25	NAGALAND	2	8	8	2	8	5.25
26	ODISHA	130	1535.57	1535.57	13	138.21	138.21
27	PUDUCHERRY	5	51.03	50.1402	9	11.43	10.718
28	PUNJAB	58	1242.28	960.1433	62	1504.65	1442.841
29	RAJASTHAN	31	1008.22	981.5427	30	2422.54	2369.848
30	SIKKIM	2	5	5	-	-	-
31	TAMIL NADU	18	7436.02	7186.267	18	5670.8	5085.641
32	TELANGANA	27	1424.09	1424.09	4	203.3	203.3
33	TRIPURA	6	145.19	145.19	1	11.42	11.42
34	UTTAR PRADESH	170	4267.71	4136.49	159	7333.54	7046.39
35	UTTARAKHAND	47	355.23	351.2073	44	188.1	184.092
36	WEST BENGAL	46	3460.96	3370.64	3	192.5	190.45
Total		1390	43241.8	41133.84	888	34487.86	32022.28

ANNEXURE-III REFERRED TO IN REPLY TO PART (a) to (c) OF UNSTARRED QUESTION NO. 1506 REGARDING “DELAYS IN PROJECT COMPLETION UNDER AMRUT 1.0 AND AMRUT 2.0”, DUE FOR ANSWER IN THE RAJYA SABHA ON 09.12.2024:

STATE/ UT WISE PROJECTS APPROVED UNDER AMRUT 2.0

S.No.	State/UT	Approved Projects		Works Physically Completed (₹ Crore)
		Number of projects	Total Cost (₹ Crore)	
1	ANDAMAN AND NICOBAR ISLANDS	1	34.90	
2	ANDHRA PRADESH	552	8517.69	429.07
3	ARUNACHAL PRADESH	19	185.02	3.14
4	ASSAM	60	961.98	37.01
5	BIHAR	64	8481.14	
6	CHANDIGARH	6	175.94	28.20
7	CHHATTISGARH	111	2541.68	199.99
8	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	1	63.47	
9	DELHI	89	2499.05	245.74
10	GOA	24	173.42	10.66
11	GUJARAT	922	17717.74	3540.97
12	HARYANA	57	1727.36	190.17
13	HIMACHAL PRADESH	49	321.66	60.20
14	JAMMU AND KASHMIR	153	1665.11	5.76
15	JHARKHAND	113	4202.53	72.96
16	KARNATAKA	703	10274.13	858.90
17	KERALA	740	3743.43	414.45
18	LADAKH	3	195.05	
19	MADHYA PRADESH	1273	12963.14	412.11
20	MAHARASHTRA	303	31722.23	3873.61
21	MANIPUR	32	155.73	1.36
22	MEGHALAYA	1	121.00	91.96
23	MIZORAM	166	157.78	40.54
24	NAGALAND	64	218.90	
25	ODISHA	348	3940.98	1276.09
26	PUDUCHERRY	19	189.68	55.58
27	PUNJAB	195	3659.47	15.24
28	RAJASTHAN	321	10823.72	1432.32
29	SIKKIM	8	49.41	17.52
30	TAMIL NADU	1270	14687.83	4809.45
31	TELANGANA	252	9584.26	69.06
32	TRIPURA	18	191.53	113.85
33	UTTAR PRADESH	654	26626.97	3476.53
34	UTTARAKHAND	19	263.04	48.89
35	WEST BENGAL	388	10621.59	1184.99
Total		8998	189458.55	23016.30

ANNEXURE-IV REFERRED TO IN REPLY TO PART (a) to (c) OF UNSTARRED QUESTION NO. 1506 REGARDING “DELAYS IN PROJECT COMPLETION UNDER AMRUT 1.0 AND AMRUT 2.0”, DUE FOR ANSWER IN THE RAJYA SABHA ON 09.12.2024:

STATE/UT WISE WATER SUPPLY & SEWERAGE AND SEPTAGE MANAGEMENT PROJECT
APPROVED UNDER AMRUT 2.0

S.No.	State/UT	WATER SUPPLY		SEWERAGE AND SEPTAGE MANAGEMENT	
		No	Project Cost (In ₹ Crore)	No	Project Cost (In ₹ Crore)
1	ANDAMAN AND NICOBAR ISLANDS	1	34.9	-	-
2	ANDHRA PRADESH	269	5268.19	87	2727.46
3	ARUNACHAL PRADESH	7	169.27	-	-
4	ASSAM	24	876.16	2	67.34
5	BIHAR	22	3232.73	17	5195.36
6	CHANDIGARH	2	60	4	115.94
7	CHHATTISGARH	46	1716.5	5	775.5
8	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	-	-	1	63.47
9	DELHI	2	314.39	33	2003.05
10	GOA	20	138.37	1	21.26
11	GUJARAT	430	7566.25	171	9380.23
12	HARYANA	48	1443.74	9	283.62
13	HIMACHAL PRADESH	17	298.87	2	11.6
14	JAMMU AND KASHMIR	99	976.09	4	669.73
15	JHARKHAND	17	1782.03	1	2284.02
16	KARNATAKA	246	9589.65	-	-
17	KERALA	251	2413.66	45	1143.97
18	LADAKH	-	-	2	192.05
19	MADHYA PRADESH	417	6889.58	36	5432.04
20	MAHARASHTRA	126	16334.54	51	13630.6
21	MANIPUR	9	146.09	-	-
22	MEGHALAYA	1	121	-	-
23	MIZORAM	19	105.81	1	39.22
24	NAGALAND	23	111.16	2	93.92
25	ODISHA	211	3756.67	-	-
26	PUDUCHERRY	6	73.37	4	107.14
27	PUNJAB	148	2960.65	9	630.78
28	RAJASTHAN	183	5123.06	38	5341.57
29	SIKKIM	5	47.37	-	-
30	TAMIL NADU	201	7721.59	30	6623.4
31	TELANGANA	98	3429.04	12	5775.11
32	TRIPURA	9	169.07	-	-
33	UTTAR PRADESH	419	21078.19	26	5054.93
34	UTTARAKHAND	19	263.04	-	-
35	WEST BENGAL	201	9862.63	2	534.68
Total		3596	114073.65	595	68198